

Government propose to spend the funds received from the Central Government for drinking water scheme in Rajasthan for the current year on some other projects ;

(b) if so, whether Government's permission to use the funds earmarked for drinking water scheme for other projects has been obtained ; and

(c) if not, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) : (a) No, Sir.

(b) and (c). Do not arise.

#### Fertilizer Project, Mangalore

\*538. SARI RANJIT SINGH ;  
SHRI SRINIBAS MISRA ;  
SHRI SURENDRANATH  
DWIVEDY ;  
SHRI S. M. KRISANA ;  
SHRI S. KUNDU ;  
SHRI J. H. PATEL :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) the progress made in establishing the Fertilizer Project in Mangalore, Mysore ; and

(b) if no progress has been made the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) and (b). The licensee has furnished revised financing and foreign collaboration proposal which are under consideration.

गोदावरी नदी के जल में मध्य प्रदेश का हिस्सा

\*539. श्री हुकम चन्द कछवाय : क्या सिंचाई और विद्युत मन्त्री यह बताने की कृपा करेंगे कि :

(क) गोदावरी नदी तथा उसकी अन्य उप-नदियों मध्य प्रदेश के कितने क्षेत्र में से होकर गुजरती है ;

(ख) क्या यह सच है कि मध्य प्रदेश सरकार ने गोदावरी नदी के जल में अपने हिस्से की मांग की है और उसने महाराष्ट्र, मैसूर तथा

आंध्र प्रदेश के बीच कृष्णा और गोदावरी जल विवाद हल करने के लिए केन्द्रीय सरकार द्वारा नियुक्त न्यायाधिकरण को अभ्यावेदन भेजा है ; और

(ग) यदि हाँ, तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

सिंचाई तथा विद्युत मन्त्री (डा० कु० ल० राव) : (क) एक विवरण सभा पटल पर रखा जाता है। [पुस्तकालय में रखा गया। देखिये संख्या LT—370/69]

(ख) और (ग). एक विवरण मिला है जिसमें गोदावरी जल के उपयोग में मध्य प्रदेश की स्थिति का वर्णन किया गया है। इसे गोदावरी जलविवाद न्यायाधिकरण को निर्दिष्ट करने का विचार है।

#### Central Assistance and Development of Calcutta

\*540. SHRI SAMAR GUHA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether recently top-ranking traders, businessmen and industrialists of Calcutta met in several conferences and offered their help to CMPO project, provided adequate Central assistance is made available ;

(b) whether the Prime Minister during her visit to Calcutta during December, 1968 discussed the problems of development of Calcutta with the representatives of the people and State Government ;

(c) the outcome thereof and action taken thereon ; and

(d) whether Government consider the issue of development of Calcutta as an urgent National Problem, which if remained unresolved, is likely to endanger the economic, social and national life of Eastern India ?

THE MINISTER OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) The Government of India have not received any report in this regard from the Government of West Bengal, but have seen press reports of the readiness